

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

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District :: Medchal-Malkajgiri

Committee Members
Sri J. Vikram, FTS Judge (POCSO Court), Malkajgiri at Kushaiguda
Sri D. Kiran Kumar, Prl Senior Civil Judge, Malkajgiri at Kushaiguda
Sri M. Venkatesh, Advocate
Sri P. Srikanth, Junior Assistant (District System Administrator)